

CENTRAL ADMINISTRATIVE TRIBUNAL

CALCUTTA BENCH

No. OA 186 of 97  
(OA 921 of 96)

Present : Hon'ble Mr. Justice S.N.Mallick, Vice-Chairman  
Hon'ble Mr.S.Dasgupta, Administrative Member

UNION OF INDIA & ORS.

VS

RABINDRA NATH SEN

For the applicant : Mr.P.K.Arora, counsel

For the respondents: Mr.B.P.Saha, counsel

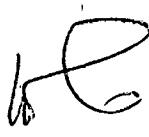
Heard on : 12.3.98

Order on : 12.3.98

O R D E R

S.N.Mallick, VC

In this Miscellaneous Application the petitioner has prayed for staying of the operation of the judgment dated 10.3.97 passed in OA 921 of 96 by a Bench of this Tribunal against which the Review Application has been filed. We do not find any reason to interfere with such Miscellaneous Application. MA is thus dismissed. On the submission of the 1st. counsel for the petitioner RA 35 of 97 along with the application for condonation of delay MA 185 of 97 be fixed for preliminary hearing on 15.5.98.

  
MEMBER (A)

  
VICE-CHAIRMAN